

Sl. No. 5

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/16/7/AMR/2023		7 of IBC	Canara Bank Vs. KGOCTerminals Private Limited

ORDER

Present: Ms. J.V.L. Bharati, Ld. Counsel for the FC

Ms. Siva Praneetha, Proxy Counsel for the CD

Proxy Counsel appearing for the CD seeks time to settle the matter with the FC. Ld. Counsel for the CD shall file settlement memo by the next date of hearing. For hearing, list the matter on 12.08.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)